**Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)**
**Date of commencement of CIRP 23-08-2024  (Order received to IRP on 30-08-2024)**
**List of Other creditors as on 10.01.2026**

Amount- Rs

| Sl. No. | Name of creditor | Nature of claim | Details of claim received | | Details of claim admitted | | Amount of claim not admitted | Amount of claim under verification | Remarks |
|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted (Provisional) | Nature of claim | | | |
| 1 | Manyata Reality (Energia Project) | Other Creditors | 14-09-2024 | 65,22,91,654 | 56,48,57,103 | Based on JDA | 8,74,34,551 | 0 | |
| 2 | Manyata Realty (Lithos Project) | Other Creditors | 14-09-2024 | 23,32,92,199 | 15,62,79,477 | Based on JDA | 0 | 7,70,12,722 | Response from Claimant on queries awaited |
| 3 | Manyata Infrastructure Developments Private Limited (Energia Project) | Other Creditors | 14-09-2024 | 2,91,57,57,911 | 2,52,49,40,471 | Based on JDA | 39,08,17,440 | 0 | |
| 4 | Mantri Signature Villas Owners Association | Other Creditors | 13-01-2025 | 12,55,17,200 | 2,23,69,500 | Refundable Maintainance Deposite | 10,31,47,700 | 0 | |
| 5 | KE Housing Pvt. Ltd. | Other Creditors | 12-06-2025 | 13,93,37,847 | 0 | Landowner Share as per Agreement with the Builder | 5,77,94,688 | 8,15,43,159 | Response from Claimant on queries awaited |
| 6 | Mantri Manyata Lithios Apartment Owner Association Represented by the President, Mrs. Shobha Hulluraiah | Other Creditors | 23-07-2025 | 12,50,00,000 | 0 | BWSSBB, Generators and Common Area Lighting with Solar | 0 | 12,50,00,000 | Response from Claimant on queries awaited |
| | | | | | | | | | |
| | **Total** | | | **4,19,11,96,811** | **3,26,84,46,551** | | **63,91,94,379** | **28,35,55,881** | |

Notes:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2.  Claims of Manyata Reality (Energia Project), Manyata Realty (Lithos Project) and Manyata Infrastructure Developments Private Limited (Energia Project) have been received by the IRP in Form CA, although the IRP has considered the claim under other creditors by looking at the transaction the creditors have with the Corporate Debtor.